

[Translation]

(e) to (g). Question does not arise.

Crop Insurance Scheme

[English]

513. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) the type of agricultural land and the crops included under the Comprehensive Crop Insurance Scheme;

(b) whether the agricultural land affected by natural calamities is included under this scheme;

(c) if not, the reasons therefor;

(d) whether this scheme is applicable to those lakhs of farmers whose land is irrigated by water from the dams;

(e) if not, whether they are also likely to be covered under this scheme;

(f) if so, by what time; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d). The Comprehensive Crop Insurance Scheme (CCIS) is an area based and credit linked scheme applicable to all loanee farmers, who avail of loans from institutional sources to grow wheat, paddy, millets, oilseeds and pulses crops. The scheme provides insurance coverage against all natural calamities. The State Government is free to notify any area for coverage under the scheme provided the implementing State Governments/UTs. possess the required yield data as well as the capability of conducting 16 crop cutting experiments in each of the notified area, for the insured crops. In the notified area both irrigated and unirrigated land is covered.

Jharkhand Issue

514. SHRI BHANESHWAR PRASAD MEHTA:

DR. D. VENKATESWARA RAO:
SHRI LOKANATH CH-
OUDHURY:

SHRI K. V. THANGHABALU:
SHRI SIMON MARANDI:

SHRI SHIBU SOREN:

SHRI K. PRODHANI:

SHRIMATI KESHARBAI SONAJI
KSHIRSAGAR:

SHRI VILAS MUTTEMWAR:

SHRIMATI VASUNDHARA RAJE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the round of talks with all concerned regarding Jharkhand issue has completed;

(b) if so, the unanimous view expressed by them in this regard;

(c) the final decision arrived at; and

(d) the time by which it is likely to be announced?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). A number of discussions were held with various political parties, groups and organisations to ascertain their views on the Jharkhand issue. No unanimous conclusion emerged from these discussions. The matter is still under examination. Further discussions on this subject with concerned parties and organisations may also become necessary at a later date. No definite time